

श्री भक्त दर्शन : क्या मैं जान सकता हूँ कि इस फैक्टरी को भोपाल में स्थापित करने से पहले देश के किन-किन स्थानों पर विचार किया गया था, और भोपाल में कौन से विशेष गुण थे जिनकी वजह से भोपाल को चुना गया ?

श्री आर० जी० दुबे : यह तो भ्रमल सवाल है। भ्रमल भ्रमल राज्यों में एक्सपर्ट्स (विशेषज्ञों) को भेजा गया था। और उन्होंने देखा था और काफी सीधे विचार के बाद सभी दृष्टियों से भोपाल को इस मूल्य के लिए उपयुक्त पाया गया।

Shrimati Renu Chakravartty : In view of the fact that this is going to be a package deal, may we know whether Government are considering the necessity for finalising the estimates without which the prices will fluctuate to such an extent that the factory may not be constructed at all ?

The Deputy Minister of Production (Shri Satish Chandra) : It is not a package deal. The factory is being set up by the Government and all the expenditure will be borne by the Government. The technical consultants' function is only to advise the Government. They will act as advisers in regard to the setting up of the factory and the equipment to be obtained, but the control and ownership will be entirely in the hands of the Government.

Shrimati Renu Chakravartty : My question was different.

Shri Natarajan : What is the production capacity of this factory, and what proportion does it bear to the present demand ?

Shri Satish Chandra : A copy of the agreement with the technical consultants is available in the Library in which some details are given.

DROUGHT AFFECTED AREAS OF ORISSA STATE

*2558. **Shri K. C. Jena :** Will the Minister of Planning be pleased to state :

(a) the steps Government propose to take to check the persistent droughts in successive years in the State of Orissa particularly in coastal districts;

(b) whether the State Government of Orissa have requested the Centre for more aid for making irrigation facilities available to the poor farmers of the drought-affected districts of the State; and

(c) if so, with what results ?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Medium and minor irrigation projects are proposed to be taken up by the State in addition to Hirakud Project, to counteract the effect of droughts. Salandi Irrigation Project which is estimated to cost Rs. 445 lakhs will benefit the area where agricultural economy is particularly poor. These projects are likely to benefit about 4.71 lakh acres.

(b) No, Sir..

(c) Does not arise.

श्री के० सी० जेना : मैं क्या जान सकता हूँ कि द्वितीय पंचवर्षीय योजना में वैतरणी नदी पर डैम बनने वाला है ?

श्री एस० एन० मिश्र : मैं इस खास बांध के बारे में अभी कोई सूचना नहीं दे सकता।

श्री के० सी० जेना : भ्रनावृष्टि के कारण बहुत से लोग भेकार हो गये हैं और किसी काम के लायक नहीं हैं। क्या उनको कोई धंधा देने के लिए केन्द्रीय सरकार, स्वतन्त्र रूप से या राज्य सरकार के सहयोग से, सोच रही है ?

श्री एस० एन० मिश्र : इस समस्या के बारे में राज्य सरकार जिन स्कीमों को चालू करना चाहती है अगर उनकी सूचना हम लोगों को दे तो हम लोग उस पर गौर करेंगे :

Shri N. B. Chowdhury : May I know whether in view of the drought conditions and scarcity conditions in those areas, in addition to the normal grants and loans as are made available in the case of other projects, Government would make a special contribution towards the development of irrigation projects ?

Shri S. N. Mishra : I could not get the full import of the question.

Shri N. B. Chowdhury : May I know whether any special contribution will be given so far as the irrigation projects in these areas are concerned in addition to the normal grants and loans which are provided by the State Government in the case of other projects ?

Shri S. N. Mishra : Recently, the Government asked under the G. M. F. programmes for 1956-57 a loan of Rs. 30 lakhs for executing minor irrigation projects. The loan of this amount has already been sanctioned.

TECHNICAL SUB-COMMITTEE ON SOCIAL WELFARE PROBLEMS

*2560. **Shri Bheekha Bhai :** Will the Minister of Planning be pleased to state :

(a) whether it is a fact that no special panel in addition to the Technical Sub-Committee on Social Welfare Problems has been constituted for advising the Planning Commission for planning for the administration of scheduled areas and welfare of Scheduled Tribes ;

(b) if so, whether Government propose to place on the Table of the Lok Sabha a copy of the suggestions or report made by the Technical Sub-Committee relating to the welfare of the Scheduled Tribes ; and

(c) whether it is a fact that the Sub-Committee does not include any tribal representatives ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No special panel has been constituted for advising the Planning Commission on the administration of scheduled areas and welfare of scheduled tribes. It may be stated that the Technical Sub-Committee on Social Welfare problems of the Research Programmes Committee does not, and is not intended to, advise the Planning Commission on the administration of scheduled areas and welfare of scheduled tribes. The function of this Sub-Committee is only to scrutinise schemes of research on social welfare problems submitted by Universities and research institutions and recommend them to the Research

Programmes Committee. The Sub-Committee consists of economists and social scientists with research experience.

(b) and (c). The composition and functions of the Committee have been explained in (a) above. These questions do not, therefore, arise.

Shri Bheekha Bhai : May I know whether it is a fact that for want of a separate special panel for advising the Planning Commission on the welfare of the Scheduled Tribes, proper co-ordination of welfare measures by the different Ministries has not been effected and that it has resulted adversely on the tribal welfare works ?

Shri S. N. Mishra : We do not feel like that. In fact, a conference in this connection was held and in that conference, measures for proper co-ordination were considered.

Shri Bheekha Bhai : May I know whether it is a fact that in the First Five Year Plan, the Scheduled Tribes areas have not received sufficient attention as ought to have been done under the provisions of the Constitution ?

Shri S. N. Mishra : What is the import of the question, Sir ?

Mr. Speaker : The hon. Member wants to know whether in the First Five Year Plan the Scheduled Tribes areas have not received as much attention as ought to have been as laid down in the Plan. It is a general question that he has put, and the hon. Minister may say that he has not received any complaints.

Shri B. S. Murthy : May I know why this Technical Sub-Committee does not contain any member belonging to the Scheduled Tribes or who for many years has been working for Scheduled Tribes' welfare, in order to give advise as to the experience and the need of the different tribal welfare works ?

Shri S. N. Mishra : As I have submitted, this Technical Sub-Committee deals with research programmes. So, the work of this Sub-Committee is entirely of a technical nature, and if